

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th September, 2019

No.HC.VII-71/2019/5276/A. In continuation of this Registry's Notification No.HC.VII-71/2019/5100/A. dated 09.09.2019, the following Officers in Grade-II of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl No.	Name of Officers with designation	Date of promotion to Grade-II	Date of confirmation in Grade-II
1.	Smti. Sabeena Mazumdar, Counsellor, Family Court, No. 1, Kamrup	02.01.2017	02.01.2019
2.	Shri Abdul Mazid Md. Mahiuddin, Chief Judicial Magistrate, Baksa, Mushalpur	09.01.2015	09.01.2017
3.	Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	06.04.2016	06.04.2018
4.	Smti. Monmee Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati	04.02.2015	04.02.2017
5.	Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji	08.01.2015	08.01.2017
6.	Smti. Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati	09.01.2015	09.01.2017
7.	Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh	09.04.2015	09.04.2017
8.	Smti Dimple Boro, Civil Judge & Asstt. Sessions Judge, Dhubri	26.03.2015	26.03.2017
9.	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi	02.03.2015	02.03.2017
10.	Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati	16.02.2015	16.02.2017

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11.	Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Morigaon	10.04.2015	10.04.2017
12.	Shri Nur Muhammad Abdullah Ahmed Mr., Civil Judge & Asstt. Sessions Judge, Udalguri	31.08.2015	31.08.2017
13.	Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	25.08.2015	25.08.2017
14.	Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon	26.08.2015	26.08.2017
15.	Shri Nishanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	24.08.2015	24.08.2017
16.	Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj	18.08.2015	18.08.2017
17.	Smti Ipsita Borthakur, Research Officer, Judicial Academy, Assam, Guwahati	11.12.2015	11.12.2017
18.	Smti Mamta Bhadani, Chief Judicial Magistrate, Karbi Anglong, Diphu	05.03.2016	05.03.2018
19.	Shri Bankim Sarma, Chief Judicial Magistrate, Dima Hasao, Haflong	11.01.2016	11.01.2018
20.	Smti Bipaakhi Borthakur, Chief Judicial Magistrate, Sivasagar	02.03.2016	02.03.2018
21.	Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati	11.03.2016	11.03.2018
22.	Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati	05.01.2016	05.01.2018
23.	Md. Mishbahul Hassan Ansari, Chief Judicial Magistrate, Cachar, Silchar	11.01.2016	11.01.2018
24.	Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Bongaigaon	22.01.2016	22.01.2018
25.	Smti Chitra Rani Saikia, Secretary, District Legal Services Authority, Goalpara	11.01.2016	11.01.2018

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26.	Dr. Partha Sarathi Bhattacharjee, Secretary, District Legal Services Authority, Cachar, Silchar	08.01.2016	08.01.2018
27.	Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	05.03.2016	05.03.2018
28.	Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat	11.01.2016	11.01.2018
29.	Md. Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji	09.03.2016	09.03.2018
30.	Shri Imdad Ahmed, Chief Judicial Magistrate, Karimganj	15.03.2016	15.03.2018
31.	Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat	11.01.2016	11.01.2018
32.	Shri Anup Khanal, Civil Judge & Asstt. Sessions Judge, Tinsukia	03.07.2017	03.07.2019
33.	Smti Shivani Handique, Chief Judicial Magistrate, Kokrajhar	03.07.2017	03.07.2019
34.	Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	30.06.2017	30.06.2019
35.	Smti Sujata Dutta, Chief Judicial Magistrate, Bongaigaon	04.08.2017	04.08.2019
36.	Shri Ankur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi	23.06.2017	23.06.2019
37.	Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia	21.06.2017	21.06.2019
38.	Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sess.Judge, Chirang, Kajalgaon	07.07.2017	07.07.2019
39.	Shri Akhtabul Ala, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	28.06.2017	28.06.2019
40.	Smti Barnani Goswami, Secretary, DLSA, Sivasagar	31.07.2017	31.07.2019
41.	Shri Abdus Sattar, Addl. Chief Judicial Magistrate, Jorhat	03.07.2017	03.07.2019

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42.	Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat	29.06.2017	29.06.2019
43.	Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj	10.07.2017	10.07.2019

No.HC.VII-71/2019/5277/A In partial modification of this Registry's Notification No.HC.VII-71/2019/5101/A dated 09.09.2019, the following Officers in Grade-III of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl No.	Name of Officers with designation	Date of joining in Grade-III	Date of confirmation in Grade-III
1.	Shri Sarfraz Nawaz, Judicial Magistrate, 1 st Class, Hojai	20.01.2016	20.01.2018
2.	Shri Abhijit Saikia, Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari	09.03.2016	09.03.2018
3.	Shri Surajit Das, Munsiff, Bongaigaon	15.11.2016	15.11.2018
4.	Shri Biswadeep Baruah, Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	21.01.2016	21.01.2018
5.	Smti Zubeen Chaliha, Munsiff No.1, Barpeta	12.01.2016	12.01.2018
6.	Shri Iqbal Alam Fanaji, Munsiff No.1, Nagaon	29.02.2016	29.02.2018
7.	Smti Dhanjeeta Das, Judicial Magistrate, 1 st Class, Hajo	12.01.2016	12.01.2018
8.	Smti Shatabdi Bhuyan, Munsiff No.2, Nagaon	22.01.2016	22.01.2018
9.	Shri Kaushik Kamal Baruah, Judicial Magistrate, 1 st Class, Dibrugarh	25.01.2016	25.01.2018
10.	Smti Jahnabi Devi, Judicial Magistrate, 1 st Class, Cachar, Silchar	12.01.2016	12.01.2018
11.	Shri Sundeep Kashyap Das, Munsiff-cum-Judicial Magistrate, 1 st Class, Bokakhat	20.01.2016	20.01.2018
12.	Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, 1 st Class, Bajali	18.01.2016	18.01.2018
13.	Shri Prasenjit Das, Munsiff No.1, Kokrajhar	11.01.2016	11.01.2018

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By Order
Sd/- M. K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2019/5278 - 5353/A.

Dated 12.09.2019

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District & Sessions Judge, _____
4. The Member, MACT, Guwahati (No. 1/No. 2/No. 3)/ Nalbari/ Barpeta/ Goalpara/Dhubri/Cachar, Silchar/Nagaon/ Sonitpur, Tezpur/ Kamrup, Aringaoon.
5. Principal Judge, Family Court, Guwahati (No. 1/No. 2 & 3)/ Barpeta/ Cachar, Silchar/ Dhubri.
6. Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Cachar, Silchar
7. Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. Special Judge, Assam, Guwahati.
9. Special Judge, CBI & NIA Court, Assam, Guwahati.
10. Special Judge, Addl. Court (No. 1/ No. 2/ No. 3), Chandmari, Guwahati-3.
11. Judge, Designated Court, Guwahati.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Chief Judicial Magistrate, _____
14. Smti. Sabeena Mazumdar, Counsellor, Family Court, No. 1, Kamrup
15. Shri Abdul Mazid Md. Mahiuddin, Chief Judicial Magistrate, Baksa, Mushalpur
16. Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
17. Smti. Monmee Sarma, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
18. Shri Rupak Rajak, Chief Judicial Magistrate, Dhemaji
19. Smti. Jyotshna Das, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
20. Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh
21. Smti Dimple Boro, Civil Judge & Asstt. Sessions Judge, Dhubri
22. Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi
23. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
24. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Morigaon
25. Shri Nur Muhammad Abdullah Ahmed Mr., Civil Judge & Asstt. Sessions Judge, Udalguri
26. Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
27. Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon
28. Shri Nishanta Goswami, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
29. Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj
30. Smti Ipsita Borthakur, Research Officer, Judicial Academy, Assam, Guwahati

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31. Smti Mamta Bhadani, Chief Judicial Magistrate, Karbi Anglong, Diphu
32. Shri Bankim Sarma, Chief Judicial Magistrate, Dima Hasao, Haflong
33. Smti Bipaakkhi Borthakur, Chief Judicial Magistrate, Sivasagar
34. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
35. Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
36. Md. Mishbahul Hassan Ansari, Chief Judicial Magistrate, Cachar, Silchar
37. Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Bongaigaon
38. Smti Chitra Rani Saikia, Secretary, District Legal Services Authority, Goalpara
39. Dr. Partha Sarathi Bhattacharjee, Secretary, District Legal Services Authority, Cachar, Silchar
40. Shri Nurjamal Haque, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
41. Smti Kangki Rani Deka, Civil Judge & Asstt. Sessions Judge, Golaghat
42. Md. Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji
43. Shri Imdad Ahmed, Chief Judicial Magistrate, Karimganj
44. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat
45. Shri Anup Khanal, Civil Judge & Asstt. Sessions Judge, Tinsukia
46. Smti Shivani Handique, Chief Judicial Magistrate, Kokrajhar
47. Shri Pranab Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
48. Smti Sujata Dutta, Chief Judicial Magistrate, Bongaigaon
49. Shri Ankur Bhuyan, Civil Judge & Asstt. Sessions Judge, Hailakandi
50. Shri Nayan Jyoti Dutta, Secretary, District Legal Services Authority, Tinsukia
51. Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sess.Judge, Chirang, Kajalgaon
52. Shri Akhtabul Ala, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
53. Smti Barnani Goswami, Secretary, DLSA, Sivasagar
54. Shri Abdus Sattar, Addl. Chief Judicial Magistrate, Jorhat
55. Smti Panchali Shyam, Addl. Chief Judicial Magistrate, Golaghat
56. Shri Parvez Ahsan Choudhury, Secretary, District Legal Services Authority, Karimganj
57. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Hojai
58. Shri Abhijit Saikia, Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari
59. Shri Surajit Das, Munsiff, Bongaigaon
60. Shri Biswadeep Baruah, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
61. Smti Zubeer Chaliha, Munsiff No.1, Barpeta
62. Shri Iqbal Alam Fanaji, Munsiff No.1, Nagaon
63. Smti Dhanjeeta Das, Judicial Magistrate, 1st Class, Hajo
64. Smti Shatabdi Bhuyan, Munsiff No.2, Nagaon
65. Shri Kaushik Kamal Baruah, Judicial Magistrate, 1st Class, Dibrugarh
66. Smti Jahnabi Devi, Judicial Magistrate, 1st Class, Cachar, Silchar
67. Shri Sundeep Kashyap Das, Munsiff-cum-Judicial Magistrate, 1st Class, Bokakhat
68. Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
69. Shri Prasenjit Das, Munsiff No.1, Kokrajhar
70. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
71. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
72. The Administrative Officer(J)(_____), Gauhati High Court, Guwahati.
73. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.

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74. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
75. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)